

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH  
O.A. No. 410/2013

Friday the 22nd day of November 2013

**CORAM:**

**HON'BLE MR. JUSTICE A.K. BASHEER, JUDICIAL MEMBER  
HON'BLE MR. K. GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

N.M. Manojkumar,  
Aged 40 yrs.,  
Civilian Motor Driving Grade-II,  
Naval Base, Cochin-004. ..Applicant

(By Advocate Shri Sajan Mannali)

Vs.

1. Union of India, represented by the Secretary to the Government, Department of Posts, Ministry of Defence (Navy), New Delhi-100001.
2. Chief of Naval Staff, Ministry of Integrated, Head Quarters of Defence (Navy) (DCP) Sena Bhavan, New Delhi- 100 001.
3. The Flag Officer, Commanding in Chief, Head Quarters, Southern Naval Command, Naval Base, Cochin-004. ..Respondents

(By Advocate Mr. Sunil Jacob Jose, SCGSC)

The application having been heard on 22.11.2013, the Tribunal on the same day delivered the following:

**ORDER**

**HON'BLE MR. JUSTICE A.K. BASHEER, JUDICIAL MEMBER**

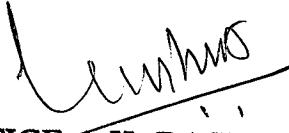
When this case is taken up for consideration, learned counsel for the respondents submits that it has been decided at the appropriate level to appoint the applicant to the post of Library and Information Assistant. He



further submits that necessary order in this regard will be issued without any further delay. The above submission is recorded.

2. Respondents shall issue the order within an outer limit of two months from the date of receipt of a copy of this order.
3. Original Application is closed accordingly. No costs.

  
(K. GEORGE JOSEPH )  
ADMINISTRATIVE MEMBER

  
(JUSTICE A.K. BASHEER)  
JUDICIAL MEMBER

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